

**GOVERNMENT OF INDIA
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION
LOK SABHA**

UNSTARRED QUESTION NO:2015
ANSWERED ON:04.12.2014
PROPOSALS FROM CHHATTISGARH
Patle Smt. Kamla Devi

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

- (a) the number of water resources proposals sent to the Central Government by the State Government of Chhattisgarh regarding sanction for investment in minor irrigation schemes, Sukhanala barrage scheme during the last three years;
- (b) the number of proposals out of them sanctioned as well as still pending sanction by the Central Government; and
- (c) the time by which pending proposals are likely to be sanctioned by the Central Government?

Answer

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (PROF. SANWAR LAL JAT)

(a) to (c) During the last three years, 28 proposals for surface Minor Irrigation schemes have been received from the Government of Chhattisgarh for funding under Accelerated Irrigation Benefits Programme (AIBP). The grants have been released to all the 28 surface Minor Irrigation proposals.

The project proposal for Sukha Nala Barrage scheme, a Medium Irrigation project, was received during March, 2009 in Central Water Commission (CWC) for appraisal. The project affects 29.66 hectares of forest land. As the clearance for diversion of above forest land from Ministry of Environment, Forests & Climate change has not yet been obtained by the State Government, the project has been deleted from the list of projects under appraisal.